



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,2nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/3665/2020</a>	SUSHIL KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A R TAHBILDAR	MR. A K DUTTA ASSTT.S.G.I.
2	<a href="#">Cont.Cas(C)/131/2023</a>	M/S POOJA HARDWARE <b>Versus</b> AVINASH PURUSHOTTAM DAS JOSHI AND ORS.	MS D DAS	
3	<a href="#">Arb.P./49/2024</a>	VIKASH CHANDRA GUPTA <b>Versus</b> SADHAN DAS	MR. B J MUKHERJEE MS R SAHA A SAHA	
4	<a href="#">Mat.App./50/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	MR D DEKA (R-1)
5	<a href="#">WP(C)/4848/2024</a>	MD. SAMSUDDIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 85 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	SC, ELEM. EDU SC, BTC
6	<a href="#">I.A.(Civil)/534/2025</a> in C.Ex.App./12266/2024	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CX <b>Versus</b> M/S ABC TEA WORKERS WELFARE SERVICES	MR. S C KEYAL	

### WITH

[C.Ex.App./12266/2024](#)  
(Filing Number)

Commissioner of Central Excise and Service Tax

SUBHASH CHANDRA KEYAL

**Versus**  
M/s ABC Tea Workers Welfare Services

LEAVE NOTE OF ADVOCATES FOR 02/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025

8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1581/2019</a>	DINESH CHANDRA SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, ELEM. EDU MR. A U CHOUDHURY (R5) MR. S ISLAM (R5) MR. B GOGOI, SC, SCERT MS A LAHKAR (R5)
2	<a href="#">WP(C)/6574/2019</a>	NURUL HOQUE <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. S K NARGIS MR. A H M R CHOUDHURY MS. N DAS MR. F RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/3556/2020</a>	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, FOREST
4	<a href="#">I.A.(Civil)/1212/2023</a> in <a href="#">MACApp./3462/2023</a>	1448 BCC GREF LIKABALI AND ANOTHER <b>Versus</b> SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	MR. D CHUTIA (R-1) MR SAURADEEP DEY (R-1)
	<b>WITH</b> <a href="#">MACApp./3462/2023</a> (Filing Number)	1448 BCC GREF LIKABALI AND ANOTHER <b>Versus</b> SMT DIPANJALI SAHU AND OTHERS	MR H GUPTA	
5	<a href="#">WP(C)/7171/2023</a>	SYED KARIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, SEC. EDU.
6	<a href="#">WP(C)/5479/2024</a>	M/S INDIRA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	SC, HEALTH

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